

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 196 of 2004

Jabalpur, this the 23rd day of March, 2004

Hon'ble Mr. M.P. Singh, Vice Chairman  
Hon'ble Mr. Madan Mohan, Judicial Member

R.K. Vishwakarma aged about 43  
years, S/o Shri K.L. Vishwakarma,  
presently posted as Head Clerk  
(Medical Department of West  
Central Railway Jabalpur), R/o  
Ward No.3 Near Bada Shankarji,  
Temple Barela, Jabalpur(M.P.)

APPLICANT

(By Advocate - Shri M.K. Verma)

VERSUS

1. Union of India,  
Through General Manager,  
West Central Railway,  
Jabalpur(M.P.)
2. D.R.M. West Central Railway,  
Jabalpur Division, Jabalpur(MP)
3. Senior Division Medical Engineer,  
Jabalpur Division, Jabalpur(M.P.)

RESPONDENTS

O R D E R (ORAL)

By M.P. Singh, Vice Chairman -

By filing this OA, the applicant has claimed the  
following main reliefs :-

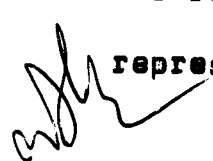
"8.2 to direct the Respondents to pay the salary to  
the applicant from period from 3.10.2002 to 19.10.2001  
and 15.12.2002 to 14.3.2002

8.3 to award interest on the arrears of salary at the  
rate of 18 per annum.


8.4 to direct the respondents to transfer him back  
in the DRM office.


2. Heard the learned counsel for the applicant and  
perused the record.

3. The learned counsel for the applicant has stated that  
the applicant has submitted his representation to the  
respondents on 1.4.2002 requesting them to make payment of  
for the period mentioned in the representation. Till now  
the respondents have not been taken any decision on the  
representation.



4. Keeping in view the facts and circumstances of the case we deem it appropriate to dispose of this OA at the admission stage itself by directing the respondents to consider the representation of the applicant dated 1.4.2002 (Annexure-A-8) by passing a detailed, speaking and reasoned order within a period of 3 months from the date of receipt of copy of this order. The OA is disposed of with the above observation.

  
(Madam Mohan)  
Judicial Member

  
(M.P. Singh)  
Vice Chairman

Filed  
on  
31/3/04

SKM

पृष्ठान्त में दर्ज है.....  
चर्चा.....  
(1) .....  
(2) .....  
(3) .....  
(4) .....  
सूचना एवं जांचका कार्य है।  
MK Verma  
